

SHRI M. C. CHAGLA: It will be a great thing for India if we can accept one script—the Devanagari script. I have been trying to do that and I have not succeeded. Fifty per cent, of this problem will be solved if all the States accepted one common script for India.

PANDIT S. S. N. TANKHA: Is it not a fact that at the time the three-language formula was evolved the idea behind it was that the States of the South would learn Hindi and the States of the North will have to learn one of the South Indian languages and if that is so, why is it not being made compulsory in the North Indian States that students should study one of the South Indian languages?

MR. CHAIRMAN: He says that it is a State Subject.

SHRIMATI SHARDA BHAHGAVA: May I know whether Punjab's teaching in the three languages or not?

SHRI M. C. CHAGLA: Punjab is teaching English, Hindi and Punjabi. Urdu-speaking pupils will be taught Urdu in addition to Hindi, Punjabi and English. It is not a South Indian language.

श्री एन० श्री राम रेड्डी : क्या मन्त्री महोदय कृपा करके बता सकते हैं कि उत्तर भारत के खैर से दक्षिण भारत में क्या परिणाम होगा ?

SHRI M. C. CHAGLA: I would not like to anticipate but all that I hope is if we evolve a national policy for education, let us follow it, let us loyally adhere to it in the South North, East and West. Let us all look upon ourselves as part of India and pursue a common national policy whatever we want.

SHRI P. K. KUMARAJN; The Minister stated that the scheme followed in U.P. is not in conformity with the decision of the Chief Ministers. May I know whether the Central Government has taken up the subject with the State or whether any discussion has been held or an explanation asked as to what action is being taken? What do you propose to do to bring U.P. also in conformity with the all-India policy?

SHRI M. C. CHAGLA: I am going to U.P.—to Lucknow—and I will take it up again with the Chief Minister but we have been constantly telling them that they should adhere to this formula.

COLLECTIONS ON TEACHERS' DAY

*381. SHRI DEGKINANDAN NARAYAN; Will the Minister of EDUCATION be pleased to state:

(a) the amount of money collected, State-wise, on the Teachers' Day in 1962, 1963 and 1964;

(b) whether there are committees to collect this fund in every State; and

(c) whether this fund is meant only for the benefit of primary school teachers?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) A statement is laid on the Table of the Sabha.

(b) No committees have been set up specifically to collect the fund. However, every State has a working committee to organize the work of the Foundation, including collection of funds.

(c) No, Sir. All teachers with an annual income of Rs. 1,500 or less are eligible for the benefit.

STATEMENT

State/Union Territory	Collections made in*		
	1962	1963	1964 (up to November)
	Rs.	Rs.	Rs.
Andhra Pradesh	93,242·52	50,877·67	1,00,295·80
Assam	1,76,270·72	42,588·00	3,973·62
Bihar	88·83	1,45,636·84	1,37,407·81
Gujarat	32,139·15	2,67,658·71	1,47,843·00
Jammu and Kashmir	5,000·00	* *	1,300·00
Kerala	3,30,000·00	21,849·70	4,76,158·97
Madras	2,247·38	86·00	12·00
Madhya Pradesh	37,154·28	1,00,063·31	2,17,775·98
Maharashtra	1,39,459·76	1,11,533·63	2,92,372·34
Mysore	32,393·13	39,539·79	78,246·60
Naga Land	* *	* *	13,711·08
Orissa	25·00	* *	55·83
Punjab	50,712·41	25,405·17	355·02
Rajasthan	36,421·75	3,032·59	504·61
Uttar Pradesh	1,02,547·96	80,118·44	5,28,689·64
West Bengal	16,551·66	1,233·06	89,975·33
Agartala	* *	17,839·35	10,273·16
Andaman and Nicobar Islands	2,797·33	* *	* *
Dadra and Nagar Haveli	* *	* *	* *
Delhi	37,162·23	6,663·18	10,569·67
Goa, Daman and Diu	15,620·20	17,986·16	16,470·79
Himachal Pradesh	4,224·75	6,596·90	300·08
L.M. and A. Islands	* *	1,928·87	2,068·66
Manipur	* *	* *	1,500·00
Pondicherry	6,555·53	10,476·59	300·00
	11,20,614·59	9,51,113·96	21,30,160·04

SHRI DEOKINANDAN NARAYAN: May I know for what objects and purposes this fund is going to be utilised?

SHRI DEOKINANDAN NARAYAN: May I know who are going to operate this fund in every State?

SHRI M. C. CHAGLA: The object is this. If a teacher dies leaving his family or children destitute, then we help the family. If a teacher is incapacitated and he cannot earn, we help him but the condition is that the income of his family should be less than Rs. 1500.

SHRI M. C. CHAGLA: We have set up working committees in each State and they have been operating this scheme.

SHRI DEOKINANDAN NARAYAN: May I know if it is not a fact that when this fund was collected, it was mostly done by the primary school teachers and college teachers and the professors did not take any part in it?

◆Information about the exact amount collected is still awaited in some cases

**Information still awaited.

SHRI M. C. CHAGLA: AS far as I know, an appeal was made to the public at large and the collection has been made by all sections of the public.

SHRI S. K. VAISHAMPAYEN: May I know whether the committees in some States have not met as yet and whether the Ministry has received at least an annual report about the collections made and the amounts given to teachers?

SHRI M. C. CHAGLA: Yes, we have got it. I have called a meeting of the Committee of the National Fund within a week. I have the figure of collection. It is given in the statement. Up to November 1964 the money collected from such States comes to Rs. 21 lakhs.

SHRI S. K. VAISHAMPAYEN: May I know whether the Committees have met or not in some States?

SHRI M. C. CHAGLA: As far as I know, the working committees are functioning in every State because those who want some help apply to those committees and the committees disburse the funds.

आई० ए० एस० के एक अधिकारी का
त्यागपत्र

*३८२. श्री ए० बी० वाजपेयी : क्या
गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आई० ए०
एस० के एक अधिकारी ने, जो उत्तर प्रदेश
में सब-डिवीजनल मजिस्ट्रेट के पद पर
तैनात था, अपने पद से त्यागपत्र दे दिया
है ;

(ख) क्या यह भी सच है कि अपने
त्यागपत्र में उपर्युक्त अधिकारी ने कुछ
गम्भीर आरोप लगाये हैं ; और

(ग) यदि हाँ, तो क्या उन आरोपों
के बारे में कोई जांच की गई है ?

[RESIGNATION OF AN I.A.S OFFICER

*382. SHRI A. B. VAJPAEYEE: Will the
Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an I. A. S.
officer, who was holding the post of a Sub-
Divisional Magistrate in Uttar Pradesh, has
resigned from his post;

(b) whether it is also a fact that in his
letter of resignation the said officer has made
certain serious allegations; and

(c) if so, whether any enquiry has been
made in regard to those allegations?]

गृह-कार्य मंत्रालय में उपमन्त्री श्री
ललित नारायण मिश्र) : (क) जी हाँ ।

(ख) जी नहीं ।

(ग) प्रश्न ही नहीं उठता ।

[THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS (SHRI L.
N. MISHRA): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.]

श्री ए० बी० वाजपेयी : क्या मैं जान
सकता हूँ कि किन कारणों से उन्होंने त्यागपत्र
दिया है ?

श्री ललित नारायण मिश्र : उन्होंने अपने
पत्र में इतना ही लिखा है, मैं पढ़ कर सुनाता
हूँ :

"The Indian Administrative Service I
joined in 1959 has not come up to my
expectations. Consequently I have not been
able to adjust myself to it."

[] English translation.